

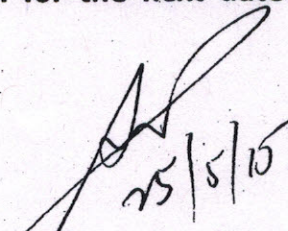
NO. NGT(PB)/03/2014/JUDICIAL-I/747/RG/15  
**NATIONAL GREEN TRIBUNAL**  
PRINCIPAL BENCH, NEW DELHI

Dated : 25.05.2015

**ORDER**

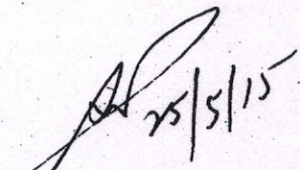
Hon'ble Chairperson has been pleased to order that Circuit Bench of Northern Zone Bench at Shimla scheduled for 4<sup>th</sup> & 5<sup>th</sup> June, 2015, due to administrative reasons, stands postponed for 16<sup>th</sup> & 17<sup>th</sup> July, 2015.

The cases listed for 4<sup>th</sup> & 5<sup>th</sup> June, 2015 will now be listed for hearing before the Circuit Bench at Shimla on 16<sup>th</sup> & 17<sup>th</sup> July, 2015 and the directions as issued for 4<sup>th</sup> & 5<sup>th</sup> June, 2015 shall be complied with for the next date i.e. 16<sup>th</sup> & 17<sup>th</sup> July, 2015 respectively.

  
25/5/15  
(Registrar General)  
National Green Tribunal

**Copy for information to :**

1. Dy. Registrar cum PPS to Hon'ble Chairperson
2. PS to Registrar General
3. PA to Dy. Registrar (Judicial)
4. Consultant (Admin. & Protocol)
5. Assistant Registrar (Judicial-2)
6. Consultant (Judicial-1)
7. Bar Association of NGT
8. Website of NGT
9. Notice Board

  
25/5/15  
(Registrar General)  
National Green Tribunal